

High Court of Jammu and Kashmir at Jammu.

No: 1668

Order

Dated: 14/3/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs

S.No.	Name of the court	Salary	O.E.	2071-P&ORB (NPS)	T.E.	POL	Maintt. And Repairs.	Tele
1	Addl. D&S Judge, Anantnag.	----	----	----	----	----	0.25(For veh)	----
2	3 rd . Addl. D&S Judge, Jammu	2.50	----	---	---	---	---	----
3	C.J.M. Samba.	----	0.05	----	----	0.05	---	----
4	C.J.M. Budgam.	---	---	---	---	---	0.20(For Veh)	----
5	C.J.M. Pulwama.	3.50	----	----	----	----	----	---
6	Sub Judge, Chadoora.	0.80	----	---	---	---	---	----
7	Municipal Magistrate, Jammu.	----	----	0.15	----	----	----	---
8	Excise Magistrate, Jammu	---	0.05	----	0.10	0.07	----	----
9	Spl. Mob. Mag. (Tr) Srinagar.	----	0.10	----	----	0.20	---	----
10	Spl. Mob. Mag. Kargil.	----	----	0.40	----	----	----	----
11	Munsiff, Bishnah.	----	----	0.02	---	---	---	----
12	Munsiff, Hiranagar.	4.00	---	---	---	---	---	----
13	Munsiff, Tangmarg.	0.26	---	---	0.05	---	---	----
14	Munsiff, Aishmuqam.	----	0.20	---	---	---	---	----
15	Munsiff, Banihal.	----	0.10	----	0.50	----	----	----
16	Addl. Mob. Mag. Batalik(Drass)	----	----	0.812	---	0.10	----	----
17	Addl. Mob. Mag. Pahalgam.	----	----	----	0.15	----	----	----
18	Addl. Mob. Mag. Ramban.	0.60	0.15	----	----	---	---	----
19.	Addl. Mob. Mag. Kralpora.	----	----	----	0.40	---	---	----
20	Addl. Mob. Mag. R.S.Pura.	4.00	0.20	---	----	----	----	0.05
21	Distt. Mob. Mag(Tr) Doda.	---	0.10	----	----	0.10	----	----

By Order.

[Signature]
Deputy Registrar (Accts) 14/3

No: 62780-816/AC

Dated: 14/3/2018

Copy to the:-

- 1 Addl. Distt. and Sessions Judge, Anantnag.
- 2 3rd. Adl. D&S Judge, Jammu
- 3-5. C.J.M. Samba/Budgam/Pulwama..
- 6 Sub Judge, Chadoora..
- 7 Municipal Magistrate, Jammu.
- 8 Excise Magistrate, Jammu.
- 9 Spl. Mob. Mag. (Tr) Srinagar.
- 10 Spl. Mob. Magistrate, Kargil.
- 11-14. Munsiff, Bishnah/Hiranagar/Tangmarg/Aishmuqam/Banihal.
- 15 Distt. Mob. Mag. (Tr) Doda.
- 16-20 Addl. Mobile Magistrate Batalik(Drass)/Pahalgam/Ramban/Kralpora./R.S.Pura.
- 21 Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 22 Try Officer, Saddar Treasury, Srinagar.
- 23-38 Treasury Officer, Anantnag/Samba/Budgam/Chadoora/Kargil/Bishnah/Hiranagar/Tangmarg/Aishmuqam/Drass/Pahalgam/Ramban/Kralpora/Doda/R.S.Pura/Pulwama./Banihal.
.... For inf. and n/a with direction to draw the arrears of the staff out of the funds already allotted and now allotted under head "Salary."
39. Order Book.

Ueric for up loaded
[Signature]

[Signature]
Deputy Registrar (Accts) 14/3